



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,  
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,  
नई दिल्ली-110002



No. 1-10/2017-A&P

Dated:04<sup>th</sup> October, 2017

To,

All Ministries/Department of Government of India,  
Central Public Sector Undertakings, Statutory & Autonomous Bodies.

**Sub: Calling applications for filling up of the posts of Deputy Advisor/Joint Advisor (IT) and Senior Research Officer (IT) in TRAI (HQ), New Delhi on deputation on foreign service terms.**

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to **fill up of the posts of Deputy Advisor/Joint Advisor (IT) and Senior Research Officer (IT) in its headquarters, New Delhi** on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc., are as under:-

Name of the Post	Pay Level/ Pay Band	Eligibility criteria	Qualifications & Experience
<b>Joint Advisor</b>	Pay Level-13 in the Pay Matrix as per 7 <sup>th</sup> CPC plus other allowances such as DA, HRA etc. as per Govt. Rules.  [Pre-revised PB-4, Rs. 37400-67000+Rs. 8700 GP]	Officers of the Central Government, Central Public Sector Undertakings and Statutory and Autonomous Bodies:-  (i) Holding equivalent post on regular basis OR (ii) Officers in Junior Administrative Grade with five years of regular service in that grade OR (iii) Group 'A' Officers having twelve years of regular service in Group A of which at least five years' of regular service shall be in the JAG.	<b>Essential:</b> a Degree in Electronic Engineering/telecommunications Engineering OR Bachelors Degree in Computer Engineering OR Bachelors Degree in Information Technology Engineering, OR Master's Degree in Computer Application, OR equivalent from a recognized University.
<b>Deputy Advisor</b>	Pay Level-12 in the Pay Matrix as per 7 <sup>th</sup> CPC plus other allowances such as DA, HRA etc. as per Govt. Rules.  [Pre-revised PB-3, Rs. 15600-39100+ Rs. 7600 GP]	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:-  (i) Holding equivalent post on regular basis OR (ii) Officers in Senior Time Scale with 4 years of regular service in that grade.	<b>Desirable:</b> Preference will be given to officers having wide experience in implementing Information Technology systems.
<b>SRO</b>	Pay Level-11 in the Pay Matrix as per 7 <sup>th</sup> CPC plus allowances such as DA, HRA, etc as per Govt. Rules.  [Pre-revised PB-3 Rs.15600-39100+ Rs.6600 GP]	Officers of the Central Government, Central Public Sector Undertakings and Statutory and Autonomous Bodies:-  (i) holding equivalent post on regular basis OR (ii) Officers in Junior Time Scale with 4 years of regular service in that grade OR 7 years of regular service in the grade of Section Officer OR any other equivalent or higher grade. The officer must possess the working knowledge of computer.	

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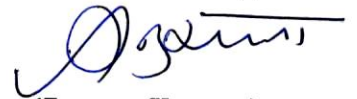
3. For the post of Joint Advisor/ Deputy Advisor (IT):-

- (a) Applicants would be, inter-alia, required to undertake supervision, management and coordination of the Information Technology related projects and activities, implementation of IT policies and practices, communicate with Vendors, National Informatics Centre(NIC) and other duties and responsibilities as assigned. The Authority can also utilize the services of selected candidates in any other area.
- (b) Applicants should also be well versed with System Administration, Networking, Project Management, Cloud Administration etc.

4. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17<sup>th</sup> June, 2010, as amended from time to time. **The maximum age limit for appointment on deputation basis shall in no case exceed 56 years as on the closing date of receipt of application by TRAI.**

5. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (***can be downloaded from TRAI's website [www.trai.gov.in](http://www.trai.gov.in)***) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for to the **Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 23<sup>rd</sup> October, 2017.**

Yours faithfully,



(Anurag Sharma)

Deputy Advisor (HR)

Tel: 23664189/Fax:23233017

Internal circulation for information:-

- 1) Sr. PPS to Chairperson, TRAI
- 2) Sr. PPS to Member (A), TRAI.
- 3) Sr. PPS to Secretary, TRAI
- 4) All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
- 5) JA (IT) - with a request to upload the same in the TRAI website.